

**Offer by Italian-Japanese Consortium  
to take up three segments of Gas  
Pipe Line Project**

2335. SHRI S. JAIPAL REDDY : Will the Minister of PETROLEUM be pleased to state :

(a) whether offer of the Italian-Japanese consortium led by Snamprogetti to take up three segments of the project of seventeen hundred Kilometer long gas pipe line on a turnkey basis is being considered by Government; and

(b) if so, whether consideration of this offer is not in contravention of Government's earlier decision to entrust it to the Gas Authority of India Limited (G.A.I.L) and Engineers India Limited (EIL) ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLIUM (SHRI NAWAL KISHORE SHARMA) : (a) and (b). Offers received in response to the tender for construction of the Hazira-Bijaipur-Jagdishpur gas pipeline are in process and consideration; it will not be in the public interest to disclose the details in this regard at this stage.

**Representation from All India Graphite  
Crucible Manufacturers' Association**

2336. SHRI SRI HARI RAO : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have received any representation from All India Graphite Crucible Manufacturers Association, Rajahmundry (A.P.) concerning threat to the indigenous small scale industry by proposed entry of an industrial giant covered under MRTTP Act, if so, redressal steps taken or proposed; and

(b) whether it is a fact that as per Government policies, existing indigenous industry with know-how both locally developed technology and foreign collaboration, are to be encouraged and supported and if so, the reasons for permitting a foreign-based firm in this well organised industry ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) The All India Graphite Crucibles Manufacturers Associa-

tion Rajamundry have submitted a representation against the entry of M/s. Greaves Cotton and Co. Ltd., an MRTTP Company, for the manufacture of clay and Silicon Carbide Crucibles in collaboration with M/s. Morgan Crucibles of U. K. appropriate action would be taken on it.

(b) Foreign technology is inducted in areas where there is need to upgrade the existing technology and thus improve the quality of the product.

**Re-organisation of Railway Mail Service**

2337. SHRI R. ANNANAMBI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government are aware that due to withdrawal of sorting sections in the running trains in the name of re-organisation, serious delay is caused in the delivery of mail to the villagers in remote corners; and

(b) if so, whether Government propose to restore all the sorting sections that stand abolished on date ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Due to elaborate alternative arrangements made for sorting and forwarding of mails, there has been no delay except in very marginal cases.

(b) Does not arise.

[*Translation*]

**Cases against illegal construction of  
Houses in Danapur Cantonment Board**

2338. SHRI ABDUL HANNAN ANSARI : Will the Minister of DEFENCE be pleased to state :

(a) the number of persons who filed appeals with the General Officer Commanding-in-Chief (G. O. C.) Central Command, Lucknow against the decisions of Danapur Cantonment Board from 1980 to 1984 and the number of cases out of them decided in favour of the Danapur Cantonment Board; and

(b) the number of illegally constructed houses demolished so far and the number of house owners prosecuted in this regard ?